

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF : M/s Megafoods Products Madras Pvt Ltd**

**PETITION NUMBER : IBA/1364/2019**

**APPLICATION NUMBER : a) IA(IBC)/609(CHE)2022  
b) IA(IBC)/847(CHE)2021  
c) MA(IB)/110(CHE)/2021**  
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**ORDER**

Ld. Counsel Mr. A S Arvind for the RP. In this matter NCLAT appeal is posted for hearing on 01.04.2024.

List the applications for hearing on **31.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk